

ITEM NO.119

COURT NO.11

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 517/2018

ABDUL RAHEMAN DHANTIYA @ KANKATTO @ JAMBURO

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

IA No. 44376/2018 - EXEMPTION FROM FILING O.T.

IA No. 44378/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

Cr1.A. No. 522-526/2018 (II-B)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
38882/2018

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 38884/2018

IA No. 38882/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 38884/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 527/2018 (II-B)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 38745/2018
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
38746/2018IA No. 38746/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 38745/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 518-521/2018 (II-B)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
33723/2018

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 33724/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
38470/2018IA No. 33723/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTIA No. 38470/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 33724/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1129/2018 (II-B)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 121613/2018

IA No. 121613/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1103-1113/2018 (II-B)
(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 119005/2018
IA No. 119005/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1604/2018 (II-B)

Date : 11-10-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Irshad Ahmad, AOR

Ms. Qurratulain, AOR

Ms. Deepanwita Priyanka, AOR
Dr. Dinesh Rattan Bhardwaj, AOR
Mrs. Pragya Baghel, AOR

For Respondent(s) Ms. Swati Ghildiyal, AOR
Ms. Devyani Bhatt, Adv.

Ms. Deepanwita Priyanka, AOR
Mr. Irshad Ahmad, AOR
Ms. Shilpa Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing on behalf of the parties have stated across the Bar that the Lower Court Record is bulky, voluminous and also in Vernacular Language (Gujarati). However, for hearing the Convenience Compilation in the shape of paperbooks, including Judgments of the High Court, the Sessions Court, relevant witnesses and exhibited documents are required to be translated for the compilation. Learned counsel appearing for the State has agreed to prepare the Convenience Compilation and file the same on or before 15.02.2024.

On filing the Convenience Compilation, brief note of submissions, specifying the allegations leveled against each

individual accused; charges framed; evidence brought on record, oral and documentary; and the relevant findings paragraphwise by the Trial Court and the High Court, be prepared along with the bone of contention of the submissions with relevant Judgments and the same be filed on or before the first week of March, 2024.

Re-list all the matters for hearing on 13.03.2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER